RAJYA SABHA

Thursday, the 2:th March, 1971/the 4th Chaitra 1893 (Saka)

The House me at eleven of the clock, Mr. Chairman in the Chair.

INTRODUCTION OF NEW MINISTERS

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHR) OM MEHTA): Mr. Chairman, Sir, I introduce Sardar Swaran Singh, my most respected colleague, the Minister of External Affairs, Prof. Sher Singh, the Minis er of Communications, and the Deputy Minister in the Ministry of Health and F mily Planning, Mr. A.K. Kisku.

MR. CHAIRMAN: Calling Attention.

REFERENCE 10 BALLOT PAPERS ALLEGED TO HAVE BEEN FOUND AT CHANDIGARH

डा॰ भाई महावोर (दिल्ली) : श्रीमन्, ग्राज की बहम शुरू करने वे पहले मैं ग्रापकी इजाजत चाहता हू । मैं एक महत्वपूर्ण विषय की तरफ सदन का ध्यान र्ख बना चाहना हू । ग्राज के समाचार-पत्न में भी यह दिया है ग्रीर यह कोई मामूली विषय नहीं है जिसको कोई दबाने की कोशिश करे । ग्राज के समाचार पत्न में दिया है कि चंडीगढ़ में क्लैंक वैजट पेपर्स पाए गए । यह सवाल ऐसा है जिसके ऊपर सारे देश के सारे लोकतन्त्र के, भविष्य पर ग्रसर पड़ना है...

(Ir erruptions)

MR. CHAIRN AN: I am considering this matter. I dc not allow it.

डा० भाई महार्च र ग्राप ग्रलाऊ नही करते हैं तो हम इस तह से हाउस का काम नहीं चलने देगे । श्रीमन् ये ब्लैट पेपर्स हैं जो हजारों ग्रीर लाखों में वहां पर बोरियों मे भर कर रखे हैं । ये कहां से श्राए, यह न इलेक्शन कमीशन बता सकता है न केई बता सकता है ग्रीर कल इसकें शूरे में सरका ब्यान नहीं देती तो . . .

MR. CHAIRMAN: No. I do not allow it.

डा**॰ भाई महावीर** श्रीमन्, कल भडारी जी

THE LEADER OF THE OPPOSITION (SHRI M.S. GURUPADASWAMY): May I make a submission?

SHRI A.G. KULKARNI (Maharashtra): On a point of order.

MR. CHAIRMAN: Yes, what is your point of order?

डा॰ भाई महावीर यह एक पार्टी के खिलाफ नहीं है। ये यहा पर कुछ बेलट पेपर्स है, मै जानना चाहता हूं...

What are these? We place them here on the Table so that the country knows and the House knows what is going on.

SHRI A.G. KULKARNI: On a point of order.

MR. CHAIRMAN: What is your point of order?

SHRI A.G. KULKARNI: My point of order is this. Dr. Bhai Mahavir, the Jan Sangh Member, has brought some sheef of papers. I do not know what they are. They are actually trash...

(Interruption) I am making a point of order . . .

SHRI AWADHESHWAR PRASAD SINHA (Bihar): All that he has said should be expunged.

SHRI A.G. KULKARNI: It is reported in the press, and it is a fact, that during elections in Delhi when some people went to cast their vote the Jan Sangh people who were posted on the booths would not allow them in. But if he said that he was going to vote for the Jan Sangh he was admitted in . . . (Interruption). When the new list of voters came the Jan Sangh people said that they would not allow them to vote because their names were not there but when he said that he was going to vote for